GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO. : 3872 (To be answered on the 23rd March 2023)

DEVELOPMENT OF AIRPORTS IN TELANGANA

3872. SHRI UTTAM KUMAR REDDY NALAMADA

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government of Telangana has proposed the development/revival/upgradation of airports at Jakranpally (Nizamabad), Palvancha, Mehbubnagar, Mamnoor (Warangal), Basantnagar (Peddapalli) and Adilabad, under UDAN scheme and if so, the details thereof and if not, the reasons therefor:
- (b) whether it is true that the Government of Telangana has allocated 950 acres of land for Warangal airport to be revived under UDAN scheme and if so, the details and the progress thereof;
- (c) whether Nagarjun Sagar in Telangana has been identified for development under the water Aerodrome category and if so, the details thereof;
- (d) whether the UDAN scheme is operational in Telangana State and if so, the details thereof; and
- (e) whether Government of Telangana proposes for developments of heliports in the State and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रात्य में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) on 21.10.2016 to stimulate regional air connectivity and making air travel affordable to the masses. UDAN is a market driven scheme. Interested airlines based on their assessment of demand on particular routes, submit their proposals at the time of bidding under UDAN.

Adilabad, Aleru & Kagazpur airports/airstrips are available in the tentative list of unserved airport in the UDAN Scheme document while Jakranpally (Nizamabad), Palvancha, Mehbubnagar, Mamnoor (Warangal) and Basantnagar (Peddapalli) airstrips are not listed in the tentative list of unserved airports in the UDAN document. However, these airstrips may be

included in the list on the request of the State Government of Telangana, as per the provisions of UDAN Scheme document. An airport which is included in the awarded routes of Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) and requires upgradation/development for commencement of RCS operations, is developed under "Revival of unserved and underserved airports" scheme.

- (c): Nagarjuna Sagar water aerodrome has been identified under the UDAN scheme and a provision of Rs. 20 crore has been made under "Revival of unserved and underserved airports" scheme for the development of water aerodrome and seaplane operations.
- (d): Four rounds of bidding have been completed under the UDAN scheme so far. Airports Authority of India (AAI), the Implementing Agency has awarded 66 UDAN routes in the State of Telangana so far under the concluded bidding rounds, out of which 42 routes have been operationalised.
- (e): Ministry of Civil Aviation has already released a policy for promotion of helicopter operations across the country. The policy covers various aspects like concessional ground handling charges, parking deposit, landing charges, service charges, credit facility with ATC and training for Air Traffic Control with a view to making helicopter operations viable. The helicopter policy encourages the airport operators/State Governments/UTs to develop heliports. As per the policy, State Governments/UTs are required to set up an Institutional mechanism to facilitate helicopter operations by obtaining permissions, approvals, clearances, etc. The Government through this policy, aims to stimulate air traffic and enhance air connectivity through helicopters by facilitating helicopter operations across the country.
